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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ MAT.APP.(F.C.) 135/2024

SUNAINA RAO KOMMINENIAppellant

Through: Mr Jai Sahai Endlaw, Ms Charu Dalal,

Mr Amit Bassoya, Ms Nitya Bhadana,

Ms Sagarika, Advocates.

versus

ABHIRAM BALUSURespondent

Through: Mr Prabjit Jauhar, Ms Anupma Kaul

and Mr Aadarsh Kothari, Advs.

+ <u>W.P.(CRL) 912/2023 & CRL.M.A. 8240/2023, CRL.M.A. 21862/2023, CRL.M.A. 35408/2023, CRL.M.A. 12885/2024</u>

ABHIRAM BALUSUPetitioner

Through: Mr Prabjit Jauhar, Ms Anupma Kaul

and Mr Aadarsh Kothari, Advs.

versus

STATE (GOVT. OF N.C.T. OF DELHI) & ORS.Respondents

Through: SI Shubham Saini, PS NFC, South-East

Delhi.

Mr Jai Sahai Endlaw, Ms Charu Dalal, Mr Amit Bassoya, Ms Nitya Bhadana, Ms Sagarika, Advocates for R-2 and 3.

CORAM:

HON'BLE MR. JUSTICE RAJIV SHAKDHER HON'BLE MR. JUSTICE AMIT BANSAL

<u>ORDER</u>

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09.09.2024

[Physical Hearing/Hybrid Hearing (as per request)]

- 1. No time left. It is already 05:25 PM.
- 2. List the matters on 01.10.2024, *albeit* within the first five (05) matters, in the category of "After Notice Miscellaneous Matters".

RAJIV SHAKDHER, J

AMIT BANSAL, J

SEPTEMBER 9, 2024/PB